

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :03/09/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|--------------------------------|--|
| 1 | D-ARBP/35352/2025 ARBP/82/2025 | M/S. JAGANNATH TRANSPORT CORPORATION VS EAST COAST RAILWAY, BHUBANESWAR | ATUL TRIPATHY VS | // (// |
| 2 | D-BLAPL/26384/2025 BLAPL/9171/2025 | DEEPAK PRADHAN VS STATE OF ODISHA | CHIRANJIB ROUT VS | TALCHER TOWN /730 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001385/2025 |
| 3 | D-BLAPL/26388/2025 BLAPL/9172/2025 | KEYA PANDA VS STATE OF ODISHA | JAYANTA KUMAR MAJHI VS | JALESWAR /91 /2023 A.D.J.,JALESWAR(Baleshwar) Spl/0000057/2023 |
| 4 | D-BLAPL/26625/2025 BLAPL/9173/2025 | AMITAV BISOI @ AMIYA @ AMITABH BISOYI VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | SHERAGADA /318 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000358/2025 |
| 5 | D-BLAPL/26506/2025 BLAPL/9174/2025 | GOPINATH SAHU VS STATE OF ODISHA | SUBASH CHANDRA PRADHAN VS | BHATILI /206 /2023 A.D.J.,BARGARH(Bargarh) Spl/0000085/2023 |
| 6 | D-BLAPL/26671/2025 BLAPL/9175/2025 | KRISHNA BOHIDAR VS STATE OF ODISHA | SURESH KUMAR JENA VS | HANDAPA /221 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000049/2025 |
| 7 | D-BLAPL/26531/2025 BLAPL/9176/2025 | ASIYA MANDAL VS STATE OF ODISHA | SUCHIT KUMAR NAYAK VS | //0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000028/2025 |
| 8 | D-BLAPL/26550/2025 BLAPL/9177/2025 | SURAJ MANDAL VS STATE OF ODISHA | KULDEEP MOHANTY VS | PLANTSITE /583 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0002005/2025 |
| 9 | D-BLAPL/26599/2025 BLAPL/9178/2025 | SUSHIL ROUT VS STATE OF ODISHA | AJIT KUMAR RAUT VS | BANHARPALI /76 /2025 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000234/2025 |
| 10 | D-BLAPL/26610/2025 BLAPL/9179/2025 | MD RASID @ HAFIZ VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | NEMALO /168 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000311/2025 |
| 11 | D-BLAPL/26691/2025 BLAPL/9180/2025 | MATAL @ PRAMOD NAYAK @ NAIK VS STATE OF ODISHA | KULDEEP MOHANTY VS | NAYAGARH SADAR /178 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000796/2025 |

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|----|---------------------------------------|--|----------------------------------|--|
| 12 | D-BLAPL/26613/2025 BLAPL/9181/2025 | RAJA BHOI @ DANGUA @ DANGANA VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | KISSANNAGAR PS /174 /2020 1ST A.D.J., CUTTACK(Cuttack) ST/0000086/2021 |
| 13 | D-BLAPL/26773/2025 BLAPL/9182/2025 | PINTU GOUDA @ PANDA GOUDA VS STATE OF ODISHA | DEBASHIS ROUTRAY VS | KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025 |
| 14 | D-BLAPL/26622/2025 BLAPL/9183/2025 | KAMESWAR GOUDA VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | SHERAGADA /318 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000358/2025 |
| 15 | D-BLAPL/26782/2025 BLAPL/9184/2025 | MOHAN DAS PRADHAN @ MEHAN DAS PRADHAN VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000029/2025 |
| 16 | D-BLAPL/26858/2025 BLAPL/9185/2025 | RAM BABU VS STATE OF ODISHA | MANGU NANDY VS | PAPERMETLA P.S. /7 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2025 |
| 17 | D-BLAPL/26866/2025 BLAPL/9186/2025 | GAMBEL SAI BABU VS STATE OF ODISHA | MANGU NANDY VS | PAPERMETLA P.S. /7 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000092/2025 |
| 18 | D-BLAPL/26605/2025 BLAPL/9187/2025 | BISWAJIT SAHOO @ SAHU @ LITU VS STATE OF ODISHA | AMITAV TRIPATHY VS | GANIA /20 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000106/2025 |
| 19 | D-BLAPL/22251/2025 BLAPL/9188/2025 | DHARMA MAJHI VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | NIRAKARPUR /95 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000152/2024 |
| 20 | D-BLAPL/23142/2025 BLAPL/9189/2025 | SANTU BAURI VS STATE OF ODISHA | ABHISHEK PRADHAN VS | RAJGANGPUR /103 /2025 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000037/2025 |
| 21 | D-BLAPL/26607/2025 BLAPL/9190/2025 | BISWANATH SWAIN @ BABUNA VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | KUJANGA /165 /2025 A.D.J.,KUJANG(Jagatsinghapur) CT/0000086/2025 |
| 22 | D-BLAPL/25829/2025 BLAPL/9191/2025 | SATYA RANJAN @ KANHA BISWAL VS STATE OF ODISHA | MANOJ PANIGRAHI VS | JANKIA P.S. /232 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000497/2025 |
| 23 | D-BLAPL/25830/2025 | PRADEEP BAGH | BIJAYA KUMAR RAGADA | GOVINDPUR /43 /2025 |

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| | BLAPL/9192/2025 | VS STATE OF ODISHA | VS | S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(GR/0000201/2025 |
| 24 | D-BLAPL/25920/2025 BLAPL/9193/2025 | PRASANNA KUMAR MISHRA VS STATE OF ODISHA | SUCHISMITA SARANGI VS | PIPLI /402 /2025 J.M.F.C.,PIPLI(Puri) GR/0000604/2025 |
| 25 | D-BLAPL/26609/2025 BLAPL/9194/2025 | KAILASH CHANDRA SAHOO @ KAIYA VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | MAHANGA /86 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000140/2025 |
| 26 | D-BLAPL/26052/2025 BLAPL/9195/2025 | AMZAD KHAN VS STATE OF ODISHA | AJAYA KUMAR ROUT VS | SPL.TASK FORCE /23 /2022 A.D.J.,BALASORE(Baleshwar) Spl/0000267/2022 |
| 27 | D-BLAPL/26086/2025 BLAPL/9196/2025 | RAJI @ RAJENDRA PRASAD SWAIN VS STATE OF ODISHA | BISWA KUMAR MISHRA VS | SURADA /177 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000265/2023 |
| 28 | D-BLAPL/26197/2025 BLAPL/9197/2025 | BASUDEV BEHERA VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | BARAMBA /181 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000252/2025 |
| 29 | D-BLAPL/26304/2025 BLAPL/9198/2025 | UMASHANKAR PANIGRAHI @ BAPI VS STATE OF ODISHA | SAYALI MAHARATHA VS | KOMNA PS /136 /2022 A.D.J.,NAWAPARA(Nuapada) ST/0000003/2023 |
| 30 | D-BLAPL/26380/2025 BLAPL/9199/2025 | KUNA @ PRASANNA PRADHAN VS STATE OF ODISHA | CHIRANJIB ROUT VS | COLLIERY /424 /2025 J.M.F.C,TALCHER(Anugul) GR/0000913/2025 |
| 31 | D-BLAPL/26467/2025 BLAPL/9200/2025 | TAHIDUL ISLAM VS STATE OF ODISHA | PRADEEP KUMAR PRADHAN VS | GURUDIJHATIA /153 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000522/2025 |
| 32 | D-BLAPL/26121/2025 BLAPL/9201/2025 | TARANI SAHU VS STATE OF ODISHA | JAGABANDHU SAHU VS | SOHELLA /218 /2025 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEL GR/0000343/2025 |
| 33 | D-BLAPL/26650/2025 BLAPL/9202/2025 | MAHESWAR DAS VS STATE OF ODISHA | ANIRUDHA DAS VS | Bamapada (Industrial Area) /178 /2025 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000228/2025 |
| 34 | D-BLAPL/26163/2025 BLAPL/9203/2025 | BIJU NAYAK VS | MAHES DAS VS | BALLIGUDA /158 /2025 A.D.J.,BALLIGUDA(Kandhamal) |

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| 35 | D-BLAPL/26214/2025 BLAPL/9204/2025 | STATE OF ODISHA BIKRAM RAY VS STATE OF ODISHA | RABINDRA KUMAR SAHOO VS | ST/0000062/2025 KENDRAPARA SADAR /337 /2025 SPECIAL JUDGE (POCSO), KENDRAPARA |
| 36 | D-BLAPL/26235/2025 BLAPL/9205/2025 | RAKESH KUMAR SINGH VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | Spl/0000057/2025 / /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) |
| 37 | D-BLAPL/26638/2025 BLAPL/9206/2025 | STATE OF ODISHA HUTASAN RANA @ MUKESH VS STATE OF ODISHA | TRILOCHAN NANDA VS | 2(A)CC/0000017/2025 / /0 SPECIAL JUDGE,BALANGIR(Balangir) |
| 38 | D-BLAPL/26673/2025 BLAPL/9207/2025 | STATE OF ODISHA MANA KIRSHANI @ MANA KRISANI VS STATE OF ODISHA | AMIT KUMAR SAHU VS | 2(A)CC/0000032/2025 KORAPUT SADAR /110 /2025 S.D.J.M.,KORAPUT(Koraput) |
| 39 | D-BLAPL/26676/2025 BLAPL/9208/2025 | STATE OF ODISHA PINKUNA ROUT VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | GR/0000489/2025 TUMUSINGA /102 /2025 A.D.J.,KAMAKHYANAGAR(Dhenkanal) |
| 40 | D-BLAPL/26682/2025 BLAPL/9209/2025 | SOMU @ SUBRAT NAYAK VS STATE OF ODISHA | BIKASH KARNA VS | CT/0000165/2025 RAJNAGAR /262 /2025 J.M.F.C., RAJNAGAR(Kendrapara) |
| 41 | D-BLAPL/26684/2025 BLAPL/9210/2025 | SAGAR KAPALE @ SAGAR VASAVRAJ KAPALE VS STATE OF ODISHA | BISWAJIT SAHOO VS | GR/0000341/2025 NAYAGARH SADAR /204 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh) |
| 42 | D-BLAPL/26350/2025 BLAPL/9211/2025 | RAJENDRA BINDHANI VS STATE OF ODISHA | SANDEEP RAJ PANDA VS | Spl/0000059/2025 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) |
| 43 | D-BLAPL/26154/2025 BLAPL/9212/2025 | STATE OF ODISHA KHALLI SAHU VS STATE OF ODISHA | ARIJEET MISHRA VS | GR/0000502/2025 K.NUAGAON /272 /2025 J.M.F.C.,PATRAPUR(Ganjam) |
| 44 | D-BLAPL/26374/2025 BLAPL/9213/2025 | STATE OF ODISHA KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA | AVIRAM PATRA VS | GR/0000426/2025 KHANDAGIRI P.S. /552 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) |
| 45 | D-BLAPL/26391/2025 BLAPL/9214/2025 | STATE OF ODISHA YOGANANDA MEHERE VS STATE OF ODISHA | BIRAJA PRASAD TRIPATHY VS | CT/0001382/2025 PUINTALA /218 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) |

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| 46 | D-BLAPL/26317/2025 BLAPL/9215/2025 | BANSHIDHAR HANS VS STATE OF ODISHA | DURGAPRASAD SANGRAMJIT MALLICK VS | SINDHIKELA PS /18 /2025 SPECIAL JUDGE (POCSO), BALANGIR(B Spl/0000008/2025 |
| 47 | D-BLAPL/26630/2025 BLAPL/9216/2025 | RINKU DHIBAR VS STATE OF ODISHA | PARTHA SARATHI DAS VS | BAMBARI /21 /2022 A.D.J.,CHAMPUA(Kendujhar) ST/0000044/2022 |
| 48 | D-BLAPL/26787/2025 BLAPL/9217/2025 | SK. AJHARUDDIN @ AJU KHAN @ SK. AZHARUDDIN VS STATE OF ODISHA | AMIT KUMAR PATRA VS | NARASINGHPUR /58 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000135/2025 |
| 49 | D-BLAPL/26636/2025 BLAPL/9218/2025 | BHARAT MAHATO VS STATE OF ODISHA | SK. ZAFARULLA VS | SECTOR-3 /42 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000501/2025 |
| 50 | D-BLAPL/26658/2025 BLAPL/9219/2025 | SAMIRA KUMAR SAHOO VS STATE OF ODISHA | BIJAYA KUMAR BEHERA VS | SAHADEV KHUNTA /229 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000498/2025 |
| 51 | D-BLAPL/27074/2025 BLAPL/9220/2025 | MAHESWAR PRADHAN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | //0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000028/2025 |
| 52 | D-BLAPL/26662/2025 BLAPL/9221/2025 | GUNU SWAIN @ SUSANTA SWAIN VS STATE OF ODISHA | PRAKASH KUMAR MOHANTY VS | //0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000017/2025 |
| 53 | D-BLAPL/26665/2025 BLAPL/9222/2025 | RABIN CHANDRA MANDAL VS STATE OF ODISHA | MAHES DAS VS | //0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000012/2025 |
| 54 | D-BLAPL/25542/2025 BLAPL/9223/2025 | JADUMANI HANS VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | KOMNA PS /332 /2023 A.D.J.,NAWAPARA(Nuapada) ST/0000001/2024 |
| 55 | D-BLAPL/25478/2025 BLAPL/9224/2025 | R.SAGAR KUMAR VS STATE OF ODISHA | SARAT KUMAR JENA VS | G.R.P.S. (TITILAGARH) /85 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000064/2024 |
| 56 | D-BLAPL/26170/2025 BLAPL/9225/2025 | JITU @ JITENDRA PATRA VS STATE OF ODISHA | SATYA NARAYAN MISHRA 4 VS | SABARANG /41 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak) Spl/0000034/2025 |
| 57 | D-BLAPL/25871/2025 | MUNA PRADHAN | LAXMINARAYAN RAYATSINGH | KUMBHARAPARA /338 /2025 |

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|----|---------------------------------------|--|--------------------------------|---|
| | BLAPL/9226/2025 | VS STATE OF ODISHA | VS | S.D.J.M.,PURI(Puri) GR/0000844/2025 |
| 58 | D-BLAPL/26722/2025 BLAPL/9227/2025 | AJAY KUMAR SAHU VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025 |
| 59 | D-BLAPL/26575/2025 BLAPL/9228/2025 | SHAMIM VS STATE OF ODISHA | LALITENDU MOHAPATRA VS | // SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000080/2025 |
| 60 | D-BLAPL/26726/2025 BLAPL/9229/2025 | PRABHAS @ KAKU MAJHI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALLIGUDA /167 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000287/2025 |
| 61 | D-BLAPL/26903/2025 BLAPL/9230/2025 | VISHAL BENEDICT TOPPO VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | BOUDH /318 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000083/2024 |
| 62 | D-BLAPL/26801/2025 BLAPL/9231/2025 | DESUA @ DUSMANTA NAIK VS STATE OF ODISHA | OM PRAKASH SARAN VS | RASOL /67 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000076/2025 |
| 63 | D-BLAPL/26815/2025 BLAPL/9232/2025 | SADHU CHARAN MAHANTY VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | PURUSHOTTAMPUR /579 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000575/2025 |
| 64 | D-BLAPL/26836/2025 BLAPL/9233/2025 | DISING PINGUA VS STATE OF ODISHA | BIRENDRA KUMAR PARDHI VS | RARUAN /106 /2024 A.D.J.,KARANJIA(Mayurbhanj) ST/0000087/2024 |
| 65 | D-BLAPL/26080/2025 BLAPL/9234/2025 | RAHUL KHASLA @ KHOSLA @ HADI VS STATE OF ODISHA | DIGAMBAR SETHI VS | KAKIRIGUMMA /49 /2025 J.M.F.C.,LAXMIPUR(Koraput) GR/0000277/2025 |
| 66 | D-BLAPL/26738/2025 BLAPL/9235/2025 | DR.NIHAR RANJAN MOHANTY VS STATE OF ODISHA (C.I.D. CB) | DURGA PRASAD PATTANAIAK VS | S.P.(CID-CRL),CUTTACK /6 /2025 J.M.F.C.(III),CUTTACK(Cuttack) GR/0000595/2025 |
| 67 | D-CMAPL/32330/2025 CMAPL/271/2025 | SUDHANSU BEHERA VS STATE OF ODISHA | ASHWINI KUMAR DAS VS | // (// |
| 68 | D-CMP/34996/2025 CMP/1371/2025 | ANJALI MISHRA VS | SADASIVA PATRA VS | // CIVIL JUDGE (SD),PARALAKHEMUNDI |

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|----|-----------------------------------|--|--------------------------------|---|
| 69 | D-CMP/33977/2025 CMP/1372/2025 | BISWANANTH PARICHHA NITYANANDA DEY VS KUNJALATA GIRI | DWARIKA PRASAD MOHANTY VS | CS/0000037/2015 // CIVIL JUDGE (SD), JALESWAR(Baleswar) |
| 70 | D-CMP/34807/2025 CMP/1373/2025 | M/S. SIDHARTH CONSTRUCTION AND TRADING PVT. LTD., CUTTACK VS STATE OF ODISHA | AMITABH MISHRA VS | CS/0000061/2014 // SR CIVIL JUDGE (COMMERCIAL COURT) |
| 71 | D-CMP/34815/2025 CMP/1374/2025 | M/S. SIDHARTH CONSTRUCTION AND TRADING PVT. LTD., CUTTACK VS STATE OF ODISHA | AMITABH MISHRA VS | MS/0000285/2013 // SR CIVIL JUDGE (COMMERCIAL COURT) |
| 72 | D-CMP/34804/2025 CMP/1375/2025 | PADMALOCHAN NANDA VS SWAGATIKA MISHRA | BHASKAR CHANDRA PANDA VS | // CIVIL JUDGE (SD),KODALA(Ganjam) |
| 73 | D-CMP/35644/2025 CMP/1376/2025 | ASHOK KUMAR DAS VS SIDHARTHA SARATHI DAS | SANTOSH KUMAR SAMANTARAY VS | Mat/0000013/2022 // CIVIL JUDGE (JD),BALASORE(Baleswar) |
| 74 | D-CMP/34837/2025 CMP/1377/2025 | MANASI MANJARI SATAPATHY VS JAYASRI KAR | PRAKASH RANJAN BARIK VS | IA/0000421/2025 // CIVIL JUDGE (SD),DEOGARH(Debagarh) |
| 75 | D-CMP/34618/2025 CMP/1378/2025 | GOURANGA BEHERA@GOURANGA CHARAN BEHERA VS NIMAI CHAND BEHERA | VIVEKANANDA JENA VS | CS/0000082/2021 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE |
| 76 | D-CMP/33649/2025 CMP/1379/2025 | BENUDHAR SWAIN VS BAHUDI JENA | ADITYA SINGH MOHANTY VS | CS/0000503/2017 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) |
| 77 | D-CMP/35624/2025 CMP/1380/2025 | BIJANKANTI MANDAL VS ASHUTOSH BISWAS | DEBASIS TRIPATHY VS | CS/0000775/2013 // CIVIL JUDGE(SD), UMERKOTE(Nabarangpur) |
| 78 | D-CMP/35689/2025 CMP/1381/2025 | ANITA PADHIARI VS LAXMILATA PADHIARI | BHASKAR CHANDRA PANDA VS | CMA/0000011/2023 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) |
| 79 | D-CMP/35113/2025 CMP/1382/2025 | SWARNAPRAVA DASH VS PRANAB KUMAR SATAPATHY | TANMAY MISHRA VS | EC/0000001/2018 // 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) |

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| 80 | D-CMP/35485/2025 CMP/1383/2025 | SANKAR BEHERA VS NILADRI ROUT | ALOK KUMAR PANDA VS | // 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CMA/0000157/2022 |
| 81 | D-CONTC/33527/2025 CONTC/4072/2025 | DR.PRATAP KUMAR PANDA VS ARAVIND AGRAWAL,IAS | ADV. VS | // () |
| 82 | D-CONTC/30222/2025 CONTC/4073/2025 | MANJULATA MEHER VS RUDRA MOHAN NAYAK,OAS | ADV. VS | // () |
| 83 | D-CONTC/34068/2025 CONTC/4074/2025 | PRABHAT MISHRA VS GUHA POONAM TAPAS KUMAR,IAS | ADV. VS | // () |
| 84 | D-CONTC/34070/2025 CONTC/4075/2025 | MAHENDRA KUMAR GUIN VS SHALINI PANDIT,IAS | ADV. VS | // () |
| 85 | D-CONTC/34736/2025 CONTC/4076/2025 | R.ANURADHA VS ARAVIND AGRAWAL,IAS | BAIDHAR SAHOO VS | // () |
| 86 | D-CONTC/35239/2025 CONTC/4077/2025 | MARY TIGGA VS SHALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT., ODISHA | AGNEEV KUMAR DAS VS | // () |
| 87 | D-CONTC/32233/2025 CONTC/4078/2025 | GOPAL SARAN PALLAI VS SURAJ KUMAR SINGH,PROJECT DIRECTOR,NHAI,BBSR,KHURDA | ADV. VS | // () |
| 88 | D-CONTC/34218/2025 CONTC/4079/2025 | ANITA KUMARI SATAPATHY VS SHALINI PANDIT,IAS | ADV. VS | // () |
| 89 | D-CONTC/34300/2025 CONTC/4080/2025 | AHALYA JENA VS SURYAVANSHI MAYUR VIKAS,IAS | ADV. VS | // () |
| 90 | D-CONTC/34314/2025 CONTC/4081/2025 | KEDAR NATH SAHOO VS SATYABRATA SAHOO,SECY. DEPT. OF HOME | ADV. VS | // () |
| 91 | D-CONTC/34375/2025 | HIMANSHU SEKHAR DEO | ADV. | // |

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|-----|---------------------------------------|--|------------------------------|---|
| | CONTC/4082/2025 | VS TUSAR KANTI BEHERA,SUPERINTENDING ENGNR.,R.W.DIVN.,ANANDAPUR,KEONJHAR | VS | () // |
| 92 | D-CONTC/34389/2025 CONTC/4083/2025 | SARAT CHANDRA ROUT VS DR.JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK | ADV. VS | // () // |
| 93 | D-CONTC/34391/2025 CONTC/4084/2025 | SUBASH CHANDRA NAYAK VS DR.JAGABANDHU SAHOO,DIST.EDUCATION OFFICER,BHADRAK | ADV. VS | // () // |
| 94 | D-CONTC/34393/2025 CONTC/4085/2025 | GOUTAM KUMAR PATRA VS DR.JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK | ADV. VS | // () // |
| 95 | D-CONTC/35067/2025 CONTC/4086/2025 | DR.BALARAM PANDA VS SUMITA SINGH,REGISTRAR,NORTH ORISSA UNIVERSITY,BARIPADA,MAYURBHANJ | ADV. VS | // () // |
| 96 | D-CRLMA/26529/2025 CRLMA/124/2025 | BANOJA KUMAR NAHAK VS STATE OF ODISHA | SIBARANJAN POLAI VS | CHATRAPUR /131 /2017 A.D.J.,CHATRAPUR(Ganjam) ST/0000026/2018 |
| 97 | D-CRLMC/24696/2025 CRLMC/3471/2025 | KUNMUN DWIBEDI VS STATE OF ODISHA | ANANTA KUMAR ROUT VS | KAKATAPUR /86 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000068/2022 |
| 98 | D-CRLMC/24932/2025 CRLMC/3472/2025 | SUJAN BEHERA VS BILAS BEHERA | RAJENDRA KUMAR PRADHAN VS | / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar CMC/0000127/2025 |
| 99 | D-CRLMC/26302/2025 CRLMC/3473/2025 | SUSIL KUMAR DAS VS STATE OF ODISHA | RAKESH BEHERA VS | CUTTACK SADAR /544 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001088/2025 |
| 100 | D-CRLMC/26975/2025 CRLMC/3474/2025 | BHOLI MOHANTY VS STATE OF ODISHA | DILLIP KUMAR SAHOO VS | ASTARANGA /1 /2019 J.M.F.C.,KONARK(Puri) CRMC/0000016/2020 |
| 101 | D-CRLMC/25134/2025 CRLMC/3475/2025 | NIRANJAN MAJHI VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | TIHIDI /239 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0001555/2025 |
| 102 | D-CRLMC/25487/2025 CRLMC/3476/2025 | SAROJ @ SWADHIN PRADHAN VS | BIBHU PRASAD MOHANTY VS | BRAHMAGIRI /66 /2017 GRAM NYAYALAYA,BRAHMAGIRI(Pur |

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| 103 | D-CRLMC/25614/2025 CRLMC/3477/2025 | STATE OF ODISHA GOPA BALLAV NAIK VS STATE OF ODISHA | CHIRANJIB ROUT VS | GR/0000571/2017 COLLIERY /168 /2025 J.M.F.C,TALCHER(Anugul) GR/0000378/2025 |
| 104 | D-CRLMC/24955/2025 CRLMC/3478/2025 | UMESH CHANDRA SENAPATI VS UNION OF INDIA | PURNA CHANDRA DAS VS | //0 J.M.F.C.,BHUBANESWAR(Khordha) 2(C)CC/0000001/2024 |
| 105 | D-CRLMC/25843/2025 CRLMC/3479/2025 | MANOJ KUMAR KUMAWAT VS STATE OF ODISHA | ABHASH GARNAIK VS | CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000303/2024 |
| 106 | D-CRLMC/25467/2025 CRLMC/3480/2025 | GAYATRI JAISWAL VS ODISHA | MOHAN BAG VS | BOLANGIR TOWN /480 /2020 J.M.F.C.,BOLANGIR(Balangir) GR/0001447/2020 |
| 107 | D-CRLMC/25853/2025 CRLMC/3481/2025 | JAYANTA KUMAR JENA VS STATE OF ODISHA(VIG.) | SMITA RANJAN PATNAIK VS | BHUBANESWAR VIGILANCE /20 /2005 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000002/2015 |
| 108 | D-CRLMC/26263/2025 CRLMC/3482/2025 | SANJEEP KUMAR MOHANTY VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | //0 J.M.F.C.,SORO(Baleshwar) ICC/0000065/2017 |
| 109 | D-CRLMC/26267/2025 CRLMC/3483/2025 | SANTOSH KUMAR PRADHAN VS STATE OF ODISHA | ACHYUTANANDA PATTANAIAK VS | CHANDRASEKHARPUR /631 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001396/2024 |
| 110 | D-CRLMC/26078/2025 CRLMC/3484/2025 | MANOJ KUMAR NAIK VS STATE OF ODISHA | BIRAJA PRASAD NANDA VS | N.T.P.C. /54 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000433/2023 |
| 111 | D-CRLMC/26271/2025 CRLMC/3485/2025 | SOUMYA RANJAN KANUNGO VS PRIYA RANJAN BEHERA | JNYANANANDA PANDA VS | //0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA ICC/0000198/2023 |
| 112 | D-CRLMC/26358/2025 CRLMC/3486/2025 | PRABHAT BHUYAN VS STATE OF ODISHA | BISWARANJAN DALAI VS | NIALI /78 /2014 P.O SPL.COURT SC AND ST (POA) ACT, ST/0000091/2016 |
| 113 | D-CRLMC/26290/2025 CRLMC/3487/2025 | MIR MAIJUDIN ALI VS STATE OF ODISHA | SHREYANSH RAJGURU VS | //0 S.D.J.M.,RAIRAKHOL(Sambalpur) 2(B)CC/0000021/2023 |

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| 114 | D-CRLMC/26296/2025 CRLMC/3488/2025 | NIPUN MUNI@LIPUN VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | PURUSHOTTAMPUR /745 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000173/2024 |
| 115 | D-CRLMC/26615/2025 CRLMC/3489/2025 | RUNA PRADHAN VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | HINJILI /30 /2017 J.M.F.C.,HINJILI(Ganjam) GR/0000026/2017 |
| 116 | D-CRLMC/22900/2025 CRLMC/3490/2025 | RAJESH KUMAR GIRI VS MONALI MOHANTY | RANJAN KUMAR ROUT VS | //0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000017/2025 |
| 117 | D-CRLMC/25877/2025 CRLMC/3491/2025 | CHITTARANJAN PATRA VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | KANTAMAL /21 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000062/2025 |
| 118 | D-CRLMC/26696/2025 CRLMC/3492/2025 | SRIKANTA TAREI VS STATE OF ODISHA | KULDEEP MOHANTY VS | BALASORE SADAR /298 /2023 SPECIAL JUDGE (POCSO), BALASORE(E) Spl/0000280/2023 |
| 119 | D-CRLMC/26430/2025 CRLMC/3493/2025 | CHANDRA SEKHAR SWAIN @ VIKI VS STATE OF ODISHA | GYANA RANJAN DHAL VS | KHANDAGIRI P.S. /249 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000604/2025 |
| 120 | D-CRLMC/26436/2025 CRLMC/3494/2025 | JUNIOR WAFI WOHIENGU MACO DELL VS STATE OF ODISHA | GYANA RANJAN DHAL VS | BHARATPUR PS /823 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0002290/2024 |
| 121 | D-CRLMC/26685/2025 CRLMC/3495/2025 | SUBHRANSU PRADHAN@SANDHE VS STATE OF ODISHA | BIKASH KARNA VS | BAUNISUNI /22 /2020 A.D.J.,BOUDH(Baudh) ST/0000094/2022 |
| 122 | D-CRLMC/27103/2025 CRLMC/3496/2025 | MANISH PRIYADARSHI JENA VS STATE OF ODISHA | DEBASISH PATNAIK VS | MAHILA P.S.(BBSR) /233 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE TR/0000446/2023 |
| 123 | D-CRLMC/26904/2025 CRLMC/3497/2025 | PRAKASH KUMAR RANA @ PRAKASH RANA VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BALLIGUDA /167 /2019 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000431/2019 |
| 124 | D-CRLMC/26966/2025 CRLMC/3498/2025 | RAJESH BAGARIA VS STATE OF ODISHA | TANMAY MISHRA VS | RAGHUNATHPALI /459 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0002222/2025 |
| 125 | D-CRLMC/26537/2025 | BUDHADEV ROUT | USHARANI PATI | NILGIRI /99 /2014 |

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| | CRLMC/3499/2025 | VS STATE OF ODISHA | VS | S.D.J.M.,NILAGIRI(Baleshwar) CT/0000131/2014 |
| 126 | D-CRLMC/26907/2025 CRLMC/3500/2025 | SUNIL RAULA @SUNIL@SARAT KUMAR ROUL VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | TARASINGI /75 /2012 A.D.J.,BHANJANAGAR(Ganjam) ST/0000027/2014 |
| 127 | D-CRLMC/27106/2025 CRLMC/3501/2025 | MD. SARFARAJ @ SARFARAJ VS STATE OF ODISHA | MOHAMMED MUSTAQ ANSARI VS | RAJGANGPUR /335 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000663/2025 |
| 128 | D-CRLMP/26244/2025 CRLMP/1120/2025 | BHARAT MALIK VS STATE OF ODISHA | MANORANJAN MISHRA VS | PATTAMUNDAI RURAL PS /291 /2025) // |
| 129 | D-CRLMP/26179/2025 CRLMP/1121/2025 | KESANA BHOI VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | / /0) // |
| 130 | D-CRLMP/26851/2025 CRLMP/1122/2025 | KARAN BAHADUR VS STATE OF ODISHA | SAILAZA NANDAN DAS VS | / /0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000452/2025 |
| 131 | D-CRLMP/26885/2025 CRLMP/1123/2025 | SANDHYARANI MOHAPATRA@DASH VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | / /0) // |
| 132 | D-CRLMP/26435/2025 CRLMP/1124/2025 | SATYABHAMA NAYAK VS STATE OF ODISHA | KISHORE CHANDRA RAJGURU MOHAPATRA VS | / /0) // |
| 133 | D-CRLREV/23517/2025 CRLREV/589/2025 | BABY KUMBHAR@BABI VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | BOLANGIR TOWN /630 /2024 2ND A.D.J., BALANGIR(Balangir) SC/0000019/2025 |
| 134 | D-CRLREV/26466/2025 CRLREV/590/2025 | JHADESWAR ACHARYA VS STATE OF ODISHA | DEBASNAN DAS VS | / /0 A.D.J.,KUJANG(Jagatsinghapur) CRA/0000011/2024 |
| 135 | D-CRLREV/27000/2025 CRLREV/591/2025 | BANDITA MOHAPATRA VS STATE OF ODISHA | DEVASHIS PANDA VS | SAMBALPUR TOWN /287 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001962/2023 |
| 136 | D-CRLREV/27002/2025 CRLREV/592/2025 | BANDITA MOHAPATRA VS | DEVASHIS PANDA VS | DHANUPALI /289 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) |

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| 137 | D-CRLREV/27003/2025 CRLREV/593/2025 | STATE OF ODISHA BANDITA MOHAPATRA VS | DEVASHIS PANDA VS | GR/0002050/2023 AINTHAPALI /380 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002110/2023 |
| 138 | D-CRLREV/27004/2025 CRLREV/594/2025 | STATE OF ODISHA BANDITA MOHAPATRA VS | DEVASHIS PANDA VS | SAMBALPUR TOWN /301 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002029/2023 |
| 139 | D-CRLREV/27005/2025 CRLREV/595/2025 | STATE OF ODISHA BANDITA MOHAPATRA VS | DEVASHIS PANDA VS | AINTHAPALI /369 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002017/2023 |
| 140 | D-CRLREV/26741/2025 CRLREV/596/2025 | STATE OF ODISHA UTTAM KUMAR PANIGRAHI VS | SIBARANJAN POLAI VS | GOLANTHARA (BERHAMPUR) /359 /2023 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001210/2023 |
| 141 | D-CRLREV/26455/2025 CRLREV/597/2025 | STATE OF ODISHA PRADEEP SINGH@PRADIP SINGH VS | JYOTIRMAYA SAHOO VS | // A.D.J.,BERHAMPUR(Ganjam) CRA/0000066/2024 |
| 142 | D-CRLREV/26511/2025 CRLREV/598/2025 | STATE OF ODISHA RAMA CHANDRA PARIDA VS | SATYABRATA SATAPATHY VS | // J.M.F.C.,SALIPUR(Cuttack) ICC/0000409/2017 |
| 143 | D-CRLREV/26905/2025 CRLREV/599/2025 | STATE OF ODISHA ANJAN KUMAR MOHAPATRA VS | SURYAKANTA DWIBEDI VS | // 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000014/2024 |
| 144 | D-FAO/28609/2025 FAO/415/2025 | SARBESWAR PARIDA THE DIVISIONAL MANAGER , ORIENTAL INSURANCE COMPANY LTD., KOLKATA VS | ADAM ALI KHAN VS | // ADM COMNR.FOR WORKMEN COMPEN EC/0000001/2022 |
| 145 | D-FAO/32462/2025 FAO/416/2025 | SWAPNAJITA SENAPATI M/S. TATA AIG GENERAL INSURANCE COMPANY LIMITED ,MUMBAI VS | ADAM ALI KHAN VS | // COMMISSIONER EMPLOYEES COMPEN EC/0000004/2022 |
| 146 | D-MACA/34058/2025 MACA/1011/2025 | MONALISHA BEHERA BASANTI MAHANTA VS | PRADEEP KUMAR MISHRA VS | // A.D.J.,DEOGARH(Debagarh) Mac/0000012/2023 |
| 147 | D-MACA/34053/2025 MACA/1012/2025 | DINESH CHANDRA TRIPATHY AMULYA KUMAR SWAIN VS | PRADEEP KUMAR MISHRA VS | // 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000068/2016 |
| | | AKSHAYA KUMAR SAHOO | | |

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| 148 | D-MACA/27540/2025 MACA/1013/2025 | TULASI JANI VS PRATAP SAHUKAR | KAPILA CHARAN NAYAK VS | // A.D.J.,RAYAGADA(Rayagada) Mac/0000021/2019 |
| 149 | D-MACA/35461/2025 MACA/1014/2025 | NILU SAHOO VS RASMI RANJAN RAY | DEBASISH PATNAIK VS | // 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000676/2018 |
| 150 | D-MACA/27680/2025 MACA/1015/2025 | BURUSI KADRAKA VS RAGHUNATH SAMANTHRAY | KAPILA CHARAN NAYAK VS | // DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) Mac/0000019/2020 |
| 151 | D-MACA/34925/2025 MACA/1016/2025 | SOBHAGINI@SOBHAGINI BEHERA VS BICHITRA BEHERA | BIRANCHI NARAYAN RATH VS | // 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000021/2024 |
| 152 | D-MACA/34908/2025 MACA/1017/2025 | PRASANTA KUMAR DASH VS SARBESWAR BEHERA | BISHNU BRATA SINGH VS | // III MACT,JAJPUR(Jajapur) Mac/0000100/2019 |
| 153 | D-MATA/32806/2025 MATA/337/2025 | SAMPAD MOHANTY VS KADAMBINI DAS @ MOHANTY | NIRANJAN PRASAD PATRA VS | // JUDGE FAMILY COURT,PURI(Puri) CP/0000104/2023 |
| 154 | D-RPFAM/33909/2025 RPFAM/244/2025 | SUSHANT @ SUSANTA KUMAR PRADHAN VS DEENAMANI PRADHAN | SANTOSH KUMAR MAHANTY VS | // JUDGE FAMILY COURT,GANJAM(Ganja) Crp/0000312/2021 |
| 155 | D-RPFAM/32268/2025 RPFAM/245/2025 | SANGRAM KESHARI PATRO VS AMITA ARPITA PATRO | ADYASIDHI MISHRA VS | // DISTRICT & SESIONS JUDGE,BHUBANESHWAR Crp/0000007/2025 |
| 156 | D-RVWPET/32975/2025 RVWPET/206/2025 | ZARA LATIF VS STATE OF ODISHA | SOUMYA MISHRA VS | // () // |
| 157 | D-SAO/34268/2025 SAO/16/2025 | SABITRI SWAIN VS MAYUR YADAV | SANATAN DAS VS | // A.D.J.,ATHAGARH(Cuttack) RFA/0000010/2020 |
| 158 | D-TRP(C)/33931/2025 TRP(C)/298/2025 | MONIKA TRIPATHY VS RAKESH KUMAR TRIPATHY | RAMANIKANTA PATTNAIK VS | // JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000215/2025 |
| 159 | D-TRP(C)/34360/2025 | NIBEDITA SAHOO | ARIJEET MISHRA | // |

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| | TRP(C)/299/2025 | VS PRAMOD KUMAR SAHOO | VS | CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000037/2025 |
| 160 | D-TRP(C)/35339/2025 TRP(C)/300/2025 | AJAYA KUMAR PRUSTY VS MITALI DAS @ SANDHYA RANI PRUSTY | KULDEEP MOHANTY VS | // JUDGE FAMILY COURT-II,BHUBANESW CP/0001078/2025 |
| 161 | D-TRP(C)/35132/2025 TRP(C)/301/2025 | TUSHARKANTI NAIK VS YASHOBANTA NARAYAN NAIK | BIRENDRA KUMAR PARDHI VS | // JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000048/2024 |
| 162 | D-TRP(C)/35140/2025 TRP(C)/302/2025 | SUSHREE RASHMITA SAHU VS PRAMOD KUMAR SAHOO | ALOK KUMAR PANDA VS | // JUDGE FAMILY COURT-II,BHUBANESW CP/0000625/2025 |
| 163 | D-TRP(C)/35212/2025 TRP(C)/303/2025 | SUMITRA MOHARANA @ MAHARANA VS PRAFULLA CHANDRA MOHARANA | KARUNAKAR DAS VS | // JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000157/2025 |
| 164 | D-TRPCRL/26248/2025 TRPCRL/78/2025 | RABINDRA KUMAR SUPAKAR VS PURNA CHANDRA PANDA | ARUN KUMAR PATRA VS | //0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0009393/2024 |
| 165 | D-TRPCRL/26274/2025 TRPCRL/79/2025 | RABINDRA KUMAR SUPAKAR VS PURNA CHANDRA PANDA | ARUN KUMAR PATRA VS | //0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0008381/2024 |
| 166 | D-TRPCRL/26278/2025 TRPCRL/80/2025 | RABINDRA KUMAR SUPAKAR VS PURNA CHANDRA PANDA | ARUN KUMAR PATRA VS | //0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0009394/2024 |
| 167 | D-WA/32956/2025 WA/1483/2025 | BOLLEDDU SUMANTHA KUMAR VS ASST. SECURITY COMMNR., RPF, WALTIER DIVISION,E. CO. RAILWAY,ANDHRA PRADESH | ADYASIDHI MISHRA VS | // () |
| 168 | D-WA/35120/2025 WA/1484/2025 | TILLOTAMA MOHANTY VS STATE OF ODISHA | TANMAY MISHRA VS | // () |
| 169 | D-WP(C)/35035/2025 WP(C)/24357/2025 | SUSHANTA BUDA VS STATE OF ODISHA | SEVATI SOREN VS | // () |
| 170 | D-WP(C)/34098/2025 WP(C)/24358/2025 | MATHURA MAJHI VS | DIGBAS PANDA VS | // () |

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| 171 | D-WP(C)/34912/2025 WP(C)/24359/2025 | THE ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION, KEONJHAR ALOK RANJAN HOTA VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // // () |
| 172 | D-WP(C)/34904/2025 WP(C)/24360/2025 | SUBASH MOHAPATRA VS STATE ELECTION COMMISSION BHADRAK, ODISHA | ACHYUTANANDA PATTANAIAK VS | // () |
| 173 | D-WP(C)/35263/2025 WP(C)/24361/2025 | RAJESH KHETAN VS UNION OF INDIA | HARIPAD MOHANTY VS | // () |
| 174 | D-WP(C)/34984/2025 WP(C)/24362/2025 | INDRAJIT SWAIN VS STATE OF ODISHA | BASUDEV PUJARI VS | // () |
| 175 | D-WP(C)/34911/2025 WP(C)/24363/2025 | AJAYA KUMAR DASH @ AJAYA DASH VS ODISHA INFORMATION COMMISSION,BHUBANESWAR | RAJENDRA NARAYAN ROUT VS | // () |
| 176 | D-WP(C)/34759/2025 WP(C)/24364/2025 | SUDHANSU SEKHAR NAYAK VS BRANCH MANAGER ICICI PRUDENTIAL MUTUAL FUND, CUTTACK | PRASANTA KUMAR PANDA VS | // () |
| 177 | D-WP(C)/34854/2025 WP(C)/24365/2025 | ADARSHA GUPTA VS ADDITIONAL COMMISSIONER, ADDL. REVISION COURT IV, , BBSR | SUKANTA KUMAR NAYAK (2) VS | // () |
| 178 | D-WP(C)/34003/2025 WP(C)/24366/2025 | SHREE SHYAM CONSTRUCTION, JHARSHUGUDA VS STATE OF ODISHA | SANJAY KUMAR PATRA VS | // () |
| 179 | D-WP(C)/30599/2025 WP(C)/24367/2025 | RUDRA NARAYAN PATTANAYAK VS STATE OF ODISHA | ANIRUDHA DAS VS | // () |
| 180 | D-WP(C)/34390/2025 WP(C)/24368/2025 | TARAKANTA NANDA VS COMMISSIONERS OF ENDOWMENTSO | SOUBHAGYA KUMAR RATH VS | // () |
| 181 | D-WP(C)/34756/2025 WP(C)/24369/2025 | AMLANJYOTI MAHANTA VS STATE OF ODISHA | SOURAV DAS VS | // () |

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| 182 | D-WP(C)/35184/2025 WP(C)/24370/2025 | GOUTAM MALLICK VS STATE OF ODISHA | UPENDRA KUMAR SAMAL VS | // 0 // |
| 183 | D-WP(C)/35195/2025 WP(C)/24371/2025 | UMA DANDASENA VS MAHANADI COALFIELDS LTD.,SAMBALPUR | SIBA PRASAD PATRA VS | // 0 // |
| 184 | D-WP(C)/35186/2025 WP(C)/24372/2025 | MANOJ KUMAR JENA VS EAST COAST RAILWAY, BBSR | BISWAJIT NAYAK VS | // 0 // |
| 185 | D-WP(C)/35015/2025 WP(C)/24373/2025 | M/S SHREENIKA LOGISTICS AND TRADING COMPANY, SUNDARGARH VS JOINT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, ROURKELA-II | AVIJIT PATNAIK VS | // 0 // |
| 186 | D-WP(C)/34589/2025 WP(C)/24374/2025 | MANISHA DAS VS APPELLATE AUTHORITY AND DGM AND CIRCLE DEVELOPMENT OFFICER, SBI, KHURDA | SAIBRATA RATH VS | // 0 // |
| 187 | D-WP(C)/34941/2025 WP(C)/24375/2025 | SURENDRA KUMAR PANI VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // 0 // |
| 188 | D-WP(C)/35020/2025 WP(C)/24376/2025 | KABITA KUMARI MISHRA VS STATE OF ODISHA | RAMDAS ACHARY VS | // 0 // |
| 189 | D-WP(C)/35144/2025 WP(C)/24377/2025 | GOKUL CHANDRA PRADHAN VS THE SUB COLLECTOR, KENDRAPARA | ABINASH ROUSTRAY VS | // 0 // |
| 190 | D-WP(C)/34767/2025 WP(C)/24378/2025 | PRADEEP KUMAR SAHOO VS STATE OF ODISHA | SUDHEER KUMAR SAHOO VS | // 0 // |
| 191 | D-WP(C)/35353/2025 WP(C)/24379/2025 | SHAKTIRUPA MAHILA MAHASANGHA VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // |
| 192 | D-WP(C)/33302/2025 WP(C)/24380/2025 | MADHABANANDA OJHA VS UNION OF INDIA | SHIVSANKAR MOHANTY VS | // 0 // |
| 193 | D-WP(C)/35354/2025 | ADHISHAKTI MAHILA MAHASANGHA | RAJIV KUMAR MAHANTA | // |

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|-----|--|--|-----------------------------|-------------------------------------|
| | WP(C)/24381/2025 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/35007/2025 WP(C)/24382/2025 | SANAT KUMAR DAS VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 195 | D-WP(C)/35355/2025 WP(C)/24383/2025 | BAHARPUR GRAMA PANCHAYATLEVEL FEDERATION VS STATE OF ODISHA | RAJIV KUMAR MAHANTA VS | // 0 // |
| 196 | D-WP(C)/34771/2025 WP(C)/24384/2025 | KALPANA PARIDA VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 197 | D-WP(C)/35094/2025 WP(C)/24385/2025 | SIMANCHAL MAHARANA VS STATE OF ODISHA | GYANA RANJAN SETHI VS | // 0 // |
| 198 | D-WP(C)/35297/2025 WP(C)/24386/2025 | SUBODHA KUMAR SWAIN VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 199 | D-WP(C)/34776/2025 WP(C)/24387/2025 | CUTTACK CENTRAL COOPERATIVE BANK LTD, CUTTACK VS STATE OF ODISHA | DR PATANJALI TRIPATHY VS | // 0 // |
| 200 | D-WP(C)/34769/2025 WP(C)/24388/2025 | JUGAL KISHORE SAHOO, VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS | // 0 // |
| 201 | D-WP(C)/35165/2025 WP(C)/24389/2025 | DIBYALOCHAN MAHANTA VS UNION OF INDIA | AKSHAYA KUMAR PANDEY VS | // 0 // |
| 202 | D-WP(C)/35228/2025 WP(C)/24390/2025 | SUDHIR KUMAR SAHU VS STATE OF ODISHA | GOPINATH SETHI VS | // 0 // |
| 203 | D-WP(C)/34944/2025 WP(C)/24391/2025 | M/S RUNGTA MINES LIMITED, KOLKATA VS UNION OF INDIA | TANMAY MISHRA VS | // 0 // |
| 204 | D-WP(C)/34939/2025 WP(C)/24392/2025 | M/S. TUSHAR ENTERPRISES, JHARKHAND VS | MUKESH PANDA VS | // 0 |

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|-----|--|--|------------------------------|-------------------------------------|
| 205 | D-WP(C)/35022/2025 WP(C)/24393/2025 | UNION OF INDIA M/S AMIT METALIKS COMPANY, SUNDARGARH VS JOINT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE,ROURKELA | AVIJIT PATNAIK VS | // // 0 // |
| 206 | D-WP(C)/35350/2025 WP(C)/24394/2025 | DEBARAJ SAHU VS BANK OF BARODA,BBSR BRANCH | ATUL TRIPATHY VS | // 0 // |
| 207 | D-WP(C)/34922/2025 WP(C)/24395/2025 | NARENDRA PARASET VS STATE OF ODISHA | SRINIVAS MOHANTY VS | // 0 // |
| 208 | D-WP(C)/35153/2025 WP(C)/24396/2025 | TUSARKANTI PANDA VS STATE OF ODISHA | GOKULA NANDA SAHU VS | // 0 // |
| 209 | D-WP(C)/35299/2025 WP(C)/24397/2025 | USHARANI PANIGRAHI VS STATE OF ODISHA | SAUBHAGYA KUMAR SAMAL VS | // 0 // |
| 210 | D-WP(C)/34926/2025 WP(C)/24398/2025 | GANGADHAR NAIK VS STATE OF ODISHA | ANIL KUMAR DAS VS | // 0 // |
| 211 | D-WP(C)/30686/2025 WP(C)/24399/2025 | LAJPAT RAI MAKKAR VS STATE OF ODISHA | TUSHAR KANTI SATAPATHY VS | // 0 // |
| 212 | D-WP(C)/34832/2025 WP(C)/24400/2025 | SANJAY KUMAR HOTA VS THE ZONAL MANAGER, UCO BANK, ZONAL OFFICE, CUTTACK | HEMANTA KUMAR ROUT VS | // 0 // |
| 213 | D-WP(C)/35200/2025 WP(C)/24401/2025 | PARESH KUMAR RAY VS STATE OF ODISHA | BIPLABA P.B. BAHALI VS | // 0 // |
| 214 | D-WP(C)/34412/2025 WP(C)/24402/2025 | VIMLESH KARIR VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI | MOHAN CHARAN JENA VS | // 0 // |
| 215 | D-WP(C)/28264/2025 WP(C)/24403/2025 | DASARATHI SWAIN VS STATE OF ODISHA | SMITA RANJAN PATNAIK VS | // 0 // |

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|-----|--|--|----------------------------|-------------------------------------|
| 216 | D-WP(C)/34953/2025 WP(C)/24404/2025 | GURUKRUPA COLLEGE OF NURSING, BALASORE VS STATE OF ODISHA | PRITAM KUMAR MOHANTY VS | // 0 // |
| 217 | D-WP(C)/34552/2025 WP(C)/24405/2025 | M/S. MAA THAJURANI INDANE GRAMIN VITARAK, MAYURBHANJ VS UNION OF INDIA | MANORANJAN MISHRA VS | // 0 // |
| 218 | D-WP(C)/31309/2025 WP(C)/24406/2025 | THE BRANCH MANAGER, IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., KHEMUNDA VS RAMAHARI NAHAK | HRIDYANIMBALA PATI VS | // 0 // |
| 219 | D-WP(C)/34942/2025 WP(C)/24407/2025 | DHIRAMANI MALLICK VS STATE OF ODISHA | SRIKANTA KU. NATH VS | // 0 // |
| 220 | D-WP(C)/34501/2025 WP(C)/24408/2025 | M/S. VICKY ENTERPRISER, ANGUL VS ASST. COMMISSIONER, CENTRAL GST AND EXCISE, ANGUL | MADHAB LAL AGARWAL VS | // 0 // |
| 221 | D-WP(C)/34989/2025 WP(C)/24409/2025 | AJAYA KUMAR MUDULI VS THE MANAGER, BAJAJ FINANCE LTD, ASHIRBAD NAGAR BRANCH, JAGATSINGHPUR | BIBHUPRASAD MISHRA VS | // 0 // |
| 222 | D-WP(C)/34957/2025 WP(C)/24410/2025 | PUJA SAHOO VS SANTOSH KUMAR SAHOO | AMITAV TRIPATHY VS | // 0 // |
| 223 | D-WP(C)/32490/2025 WP(C)/24411/2025 | BUS OWNERS ASSOCIATION BHUBANESWAR VS STATE OF ODISHA | AVIJIT PATNAIK VS | // 0 // |
| 224 | D-WP(C)/34440/2025 WP(C)/24412/2025 | NEELAMANI DALAI VS UNION OF INDIA | JANMEJAYA KATIKIA VS | // 0 // |
| 225 | D-WP(C)/34718/2025 WP(C)/24413/2025 | SWADHIN GOUDA VS STATE OF ORISSA | SUVASHISH PATTANAIAK VS | // 0 // |
| 226 | D-WP(C)/35046/2025 WP(C)/24414/2025 | BHABAGRAHI BISOI VS STATE OF ODISHA | ATUL TRIPATHY VS | // 0 // |
| 227 | D-WP(C)/34938/2025 | DR.SHYAMA PRASAD NAYAK | RABINARAYAN NAYAK | // |

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|-----|--|---|---------------------------------|-------------------------------------|
| | WP(C)/24415/2025 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/34978/2025 WP(C)/24416/2025 | ABANI KANTA NAYAK VS CHAIRMAN CUM MANGING DIRECTOR, OSRTC, BBSR | KAMALAKANTA NAYAK VS | // 0 // |
| 229 | D-WP(C)/35026/2025 WP(C)/24417/2025 | RABIKANTA SETH VS STATE OF ODISHA | RAMDAS ACHARY VS | // 0 // |
| 230 | D-WP(C)/33398/2025 WP(C)/24418/2025 | SARAT KUMAR NAYAK VS STATE OF ODISHA | SIDDHANT SARANGI VS | // 0 // |
| 231 | D-WP(C)/33797/2025 WP(C)/24419/2025 | SARAT CHANDRA SAHOO VS STATE OF ODISHA | SAMEER KUMAR DAS VS | // 0 // |
| 232 | D-WP(C)/34493/2025 WP(C)/24420/2025 | UNION OF INDIA VS PRADEEP KUMAR PRADHAN | GOPAL KRISHNA NAYAK VS | // 0 // |
| 233 | D-WP(C)/34525/2025 WP(C)/24421/2025 | ARUNA KUMAR SATAPATHY VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 234 | D-WP(C)/34706/2025 WP(C)/24422/2025 | SAMRIDDHI EDUCATIONAL TRUST, RAYAGADA VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES, NEW DELHI | JAGAMOHAN PATTANAIAK VS | // 0 // |
| 235 | D-WP(C)/33268/2025 WP(C)/24423/2025 | ASUTOSH MOHAPATRA VS SK.MANWAR ALLI | SOURAV SUMAN BHUYAN VS | // 0 // |
| 236 | D-WP(C)/34719/2025 WP(C)/24424/2025 | PUSPALATA ROUT VS STATE OF ODISHA | UMAKANT SAHOO VS | // 0 // |
| 237 | D-WP(C)/35626/2025 WP(C)/24425/2025 | KALI CHARAN KARMI VS STATE OF ODISHA | PRADIPTA KUMAR PATTANAYAK VS | // 0 // |
| 238 | D-WP(C)/35625/2025 WP(C)/24426/2025 | GHADI GOPAL MISHRA VS | PRADIPTA KUMAR PATTANAYAK VS | // 0 |

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|-----|--|---|---|-------------------------------------|
| 239 | D-WP(C)/33640/2025 WP(C)/24427/2025 | STATE OF ODISHA SABITA DIXIT VS GANGADHAR DIXIT | JAGAJIBAN PRADHAN VS | // // () |
| 240 | D-WP(C)/30969/2025 WP(C)/24428/2025 | BASANTA KUMAR SWAIN VS STATE OF ODISHA | PABITRA KUMAR BEHERA VS | // () |
| 241 | D-WP(C)/34990/2025 WP(C)/24429/2025 | JAYANTI KISHAN VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // () |
| 242 | D-WP(C)/34528/2025 WP(C)/24430/2025 | G.KASINATH VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // () |
| 243 | D-WP(C)/34834/2025 WP(C)/24431/2025 | PANKAJA KUMAR MISHRA VS COLLECTOR BOLANGIR | BHOJARAJ SETH VS | // () |
| 244 | D-WP(C)/35315/2025 WP(C)/24432/2025 | ALIVA JENA VS STATE OF ODISHA | AJAYA KUMAR BARIK VS | // () |
| 245 | D-WP(C)/34940/2025 WP(C)/24433/2025 | JATAKISHORE DASH VS STATE OF ODISHA | BHAKTA RANJAN BARIK VS | // () |
| 246 | D-WP(C)/34843/2025 WP(C)/24434/2025 | CENTRAL PUBLIC INFORMATION OFFICER (CPIO), BBSR VS NAYANA JENA | BIBHUTI BHUSAN MISHRA VS | // () |
| 247 | D-WP(C)/34869/2025 WP(C)/24435/2025 | DIPASU SEKHAR NAYAK VS THE COMMISSIONER FOR EMPLYEES COMPENSATION CUM DIVISIONAL LABOUR | SOMANATH MISHRA VS COMMISSIONER, KENDRAPARA | // () |
| 248 | D-WP(C)/35434/2025 WP(C)/24436/2025 | SANTOSH KUMAR PUTEL VS STATE OF ODISHA | JNYANANANDA PANDA VS | // () |
| 249 | D-WP(C)/35154/2025 WP(C)/24437/2025 | RANJAN KUMAR SAHOO VS BHUBANESWAR MUNICIPAL CORPORATION | GOPINATH MISHRA VS | // () |

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| 250 | D-WP(C)/35005/2025 WP(C)/24438/2025 | BHAKTA BINOD BABA VS STATE OF ODISHA | ARJUNA CHARANA BEHERA VS | // 0 // |
| 251 | D-WP(C)/35303/2025 WP(C)/24439/2025 | RANJITA MAJHI VS SUNITA BAI @ SUNITA GOND | ARJUNA CHARANA BEHERA VS | // 0 // |
| 252 | D-WP(C)/35159/2025 WP(C)/24440/2025 | PRANAB KUMAR BAL @ PRANAB BAL VS THE SETTLEMENT OFFICER, CUTTACK | GOPINATH MISHRA VS | // 0 // |
| 253 | D-WP(C)/35158/2025 WP(C)/24441/2025 | UMA KANTA PATRO VS STATE OF ODISHA | DHANOJ KUMAR SAHOO VS | // 0 // |
| 254 | D-WP(C)/35224/2025 WP(C)/24442/2025 | BIJAY KUMAR BEHERA VS STATE OF ODISHA | HENA DAS VS | // 0 // |
| 255 | D-WP(C)/35682/2025 WP(C)/24443/2025 | SAI PRAKASH CHANDRA SAHOO @ NINI SAHOO VS STATE OF ODISHA | SOURAV SUMAN BHUYAN VS | // 0 // |
| 256 | D-WP(C)/34920/2025 WP(C)/24444/2025 | MURALIDHAR PRADHAN VS UNION OF INDIA | DR.PURUSOTTAM CHULI VS | // 0 // |
| 257 | D-WP(C)/35424/2025 WP(C)/24445/2025 | MANAS RANJAN BEURA VS STATE OF ODISHA | SAMARENDRA BEURA VS | // 0 // |
| 258 | D-WP(C)/34965/2025 WP(C)/24446/2025 | RASHMI REKHA RAUT VS STATE OF ODISHA | SANDHYARANI PANI VS | // 0 // |
| 259 | D-WP(C)/34991/2025 WP(C)/24447/2025 | RAMASANKAR SAHOO VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 260 | D-WP(C)/33186/2025 WP(C)/24448/2025 | UNION OF INDIA VS ANITA PANDA | SANGHAMITRA RAJAGURU VS | // 0 // |
| 261 | D-WP(C)/35539/2025 | SATISH KUMAR GARG | PRASANTA KUMAR NANDA | // |

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|-----|--|---|---------------------------|-------------------------------------|
| | WP(C)/24449/2025 | VS THE COLLECTOR, SUNDERGARH | VS | 0 // |
| 262 | D-WP(C)/34994/2025 WP(C)/24450/2025 | MANAS RANJAN DHAR MOHAPATRA VS STATE OF ODISHA | KUNAL KUMAR SWAIN VS | // 0 // |
| 263 | D-WP(C)/34596/2025 WP(C)/24451/2025 | ODISHA LEGAL METROLOGY DEALERS AND REPAIRERS WELFARE ASSOCIATION, BBSR VS STATE OF ODISHA | ANANARAYAN MISHRA VS | // 0 // |
| 264 | D-WP(C)/35164/2025 WP(C)/24452/2025 | PRAMOD KUMAR MOHANTY VS STATE OF ODISHA | DHANOJ KUMAR SAHOO VS | // 0 // |
| 265 | D-WP(C)/32204/2025 WP(C)/24453/2025 | PRAMOD KUMAR PANDEY VS STATE OF ODISHA | GOKULANANDA SAHU VS | // 0 // |
| 266 | D-WP(C)/35322/2025 WP(C)/24454/2025 | RANJAN KUMAR SINGH VS STATE OF ODISHA | AJAYA KUMAR BARIK VS | // 0 // |
| 267 | D-WP(C)/35476/2025 WP(C)/24455/2025 | NITYA NUTANA SANSKRUTI SANSADANA, KHURDA VS STATE OF ODISHA | ATMAJIT MANMITH DAS VS | // 0 // |
| 268 | D-WP(C)/35730/2025 WP(C)/24456/2025 | JEETENDRA HENDIA VS STATE OF ODISHA | JNYANANANDA PANDA VS | // 0 // |
| 269 | D-WP(C)/35399/2025 WP(C)/24457/2025 | CHANDRA SEKHAR ROUT VS THE COLLECTOR, KENDRAPARA | ARIJEET MISHRA VS | // 0 // |
| 270 | D-WP(C)/34580/2025 WP(C)/24458/2025 | GALU KUMAR PANI VS STATE OF ODISHA | SASWAT KUMAR ROUT VS | // 0 // |
| 271 | D-WP(C)/34852/2025 WP(C)/24459/2025 | RAMKRUSHNA BEHERA VS STATE OF ODISHA | PAMI RATH VS | // 0 // |
| 272 | D-WP(C)/16394/2025 WP(C)/24460/2025 | SABITRI DAS VS | PRAMOD KUMAR NAYAK VS | // 0 |

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| 273 | D-WP(C)/33264/2025 WP(C)/24461/2025 | UNION BANK OF INDIA, BALASORE ASUTOSH MOHAPATRA VS SK. MANWAR ALLI | SOURAV SUMAN BHUYAN VS | // // () |
| 274 | D-WP(C)/35079/2025 WP(C)/24462/2025 | BISWAJIT BASTIA VS GENERAL MANAGER INDIAN BANK, BBSR | SOUMYA JYOTI BISWAL VS | // () |
| 275 | D-WP(C)/35107/2025 WP(C)/24463/2025 | RANO MURMU VS STATE OF ODISHA | SIBA PRASAD SWAIN VS | // () |
| 276 | D-WP(C)/35093/2025 WP(C)/24464/2025 | PRADIPTA KUMAR PANDA VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // () |
| 277 | D-WP(C)/35111/2025 WP(C)/24465/2025 | CHANCHALA PATRA VS STATE OF ODISHA | SIBA PRASAD SWAIN VS | // () |
| 278 | D-WPCRL/26417/2025 WPCRL/125/2025 | RABINDRA MUDULI VS STATE OF ODISHA | BISWAJIT RANJAN TRIPATHY VS | // () |
| 279 | D-WPCRL/26073/2025 WPCRL/126/2025 | PRASANNA THATOI VS STATE OF ODISHA | ARIJEET MISHRA VS | //0 () |
| 280 | D-WPCRL/26877/2025 WPCRL/127/2025 | BANI SAHOO@BANITA SAHOO VS STATE OF ODISHA | PRASANTA KUMAR SAHOO VS | KAMAKHYANAGAR /406 /2024 () |
| 281 | D-ABLAPL/24610/2025 ABLAPL/10350/2025 | SUNIL KUMAR SAHU VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | BAGDIA /77 /2025 () |
| 282 | D-ABLAPL/25093/2025 ABLAPL/10351/2025 | BHIMSEN BARIK VS STATE OF ODISHA | SANJIT MISHRA VS | KUMBHARAPARA /335 /2019 () |
| 283 | D-ABLAPL/25884/2025 ABLAPL/10352/2025 | BICHITRA PARIDA VS STATE OF ODISHA | AJIT KUMAR PANDA VS | TALCHER TOWN /107 /2019 () |

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|-----|--|---|---------------------------------|---------------------------------------|
| 284 | D-ABLAPL/26072/2025 ABLAPL/10353/2025 | SURAJ DOLIA @ DROLIA VS STATE OF ODISHA | AMARENDRA SAHOO VS | PURIGHAT /195 /2025 () // |
| 285 | D-ABLAPL/26166/2025 ABLAPL/10354/2025 | SIBA @ SIBA SUNDAR BISWAL VS STATE OF ODISHA | KABIRAJ PRADHAN VS | TANGI (KHURDA) /564 /2025 () // |
| 286 | D-ABLAPL/25902/2025 ABLAPL/10355/2025 | SATYABRATA MISHRA VS STATE OF ODISHA | SARADA PRASANNA MOHAPATRA VS | //0 () // |
| 287 | D-ABLAPL/26181/2025 ABLAPL/10356/2025 | GUDU @ ASHUTOSH KAR VS STATE OF ODISHA | SUSANTA KUMAR ROUT VS | DHENKANAL TOWN /732 /2024 () // |
| 288 | D-ABLAPL/26431/2025 ABLAPL/10357/2025 | SUBRATA ACHARYA VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | BANSADA /221 /2025 () // |
| 289 | D-ABLAPL/26340/2025 ABLAPL/10358/2025 | ALOK BARIK VS STATE OF ODISHA | MAHES DAS VS | PATTAMUNDAI /7 /2022 () // |
| 290 | D-ABLAPL/26503/2025 ABLAPL/10359/2025 | SAMIR SAHOO VS STATE OF ODISHA | OM PRAKASH SARAN VS | GONDIA /308 /2025 () // |
| 291 | D-ABLAPL/26526/2025 ABLAPL/10360/2025 | BICHITRA DAS VS STATE OF ODISHA | PRASANTA KUMAR BARIK VS | DHUSURI /383 /2025 () // |
| 292 | D-ABLAPL/26344/2025 ABLAPL/10361/2025 | UMAKANTA DAS VS STATE OF ODISHA | TARA PRASAD MOHAPATRA VS | BHADRAK RURAL /419 /2025 () // |
| 293 | D-ABLAPL/26348/2025 ABLAPL/10362/2025 | GANGEYA SAHU VS STATE OF ODISHA | SUSANTA KUMAR TRIPATHY VS | //0 () // |
| 294 | D-ABLAPL/26576/2025 ABLAPL/10363/2025 | PRAMOD KUMAR PATTNAYAK @ BIDESHI PATTNAYAK VS STATE OF ODISHA | GAJENDRA KUMAR BAG VS | BOLANGIR TOWN /280 /2023 () // |
| 295 | D-ABLAPL/26606/2025 | MANASH JENA | ANUGRAHA NARAYAN SAMANTRAY | ERASAMA /283 /2025 |

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|-----|--|---|--------------------------------|---|
| | ABLAPL/10364/2025 | VS STATE OF ODISHA | VS | () // |
| 296 | D-ABLAPL/26445/2025 ABLAPL/10365/2025 | PRAKASH BEHERA VS STATE OF ODISHA | AMIYA KUMAR BEURA VS | BANKI /242 /2025 () // |
| 297 | D-ABLAPL/26616/2025 ABLAPL/10366/2025 | TAPAS BERA VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | Tantiapal Marine /103 /2025 () // |
| 298 | D-ABLAPL/26500/2025 ABLAPL/10367/2025 | ROSHAN KUMAR HANSHA VS STATE OF ODISHA | JAGABANDHU SAHU VS | PADAMPUR /197 /2025 () // |
| 299 | D-ABLAPL/26617/2025 ABLAPL/10368/2025 | DINESH SHA VS STATE OF ODISHA | SANTOSH KUMAR DWIVEDY VS | RAGHUNATHPALI /319 /2025 () // |
| 300 | D-ABLAPL/26560/2025 ABLAPL/10369/2025 | S K LALOO VS STATE OF ODISHA | SATYANARAYAN MISHRA VS | BHADRAK RURAL /402 /2025 () // |
| 301 | D-ABLAPL/26594/2025 ABLAPL/10370/2025 | ANKIT PRADHAN VS STATE OF ODISHA | LAXMIDHAR DASH VS | KAPTIPADA /86 /2025 () // |
| 302 | D-ABLAPL/26598/2025 ABLAPL/10371/2025 | LALITA BHUYAN VS STATE OF ODISHA | SRINIBAS PARIJA VS | RAYAGADA /22 /2025 () // |
| 303 | D-ABLAPL/26672/2025 ABLAPL/10372/2025 | BISWAJIT MALLIK VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | CHANDRASEKHARPUR /458 /2025 () // |
| 304 | D-ABLAPL/26618/2025 ABLAPL/10373/2025 | SAMBHUNATH GIRI @ KUNA VS STATE OF ODISHA | DHARMENDRA SETHY VS | OUPADA /36 /2021 () // |
| 305 | D-ABLAPL/26603/2025 ABLAPL/10374/2025 | NARESH JANI VS STATE OF ODISHA | AMITAV TRIPATHY VS | DASPALLA /206 /2025 () // |
| 306 | D-ABLAPL/26620/2025 ABLAPL/10375/2025 | MD. AHSAN VS | SIDHARTHA SANKAR RAY (2) VS | KOIDA /152 /2025 () |

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|-----|--|---|-------------------------------|--|
| 307 | D-ABLAPL/26675/2025 ABLAPL/10376/2025 | STATE OF ODISHA DIBYA RANJAN BEHERA VS | BHABANI PRASAD SAMAL VS | // CHAMAKHANDI /198 /2025 () |
| 308 | D-ABLAPL/26678/2025 ABLAPL/10377/2025 | STATE OF ODISHA PADIA @ PADMA CHARAN NAIK VS | PANCHANAN PANIGRAHI VS | // JARAPADA /304 /2025 () |
| 309 | D-ABLAPL/26829/2025 ABLAPL/10378/2025 | STATE OF ODISHA PRAKASH CHANDRA SAHOO VS | LALATENDU SAMANTARAY VS | // NANDANKANAN /9 /2021 () |
| 310 | D-ABLAPL/26611/2025 ABLAPL/10379/2025 | STATE OF ODISHA SATRUPA MALLICK VS | BIRAJA PRASANNA DAS VS | // TOMANDO /107 /2025 () |
| 311 | D-ABLAPL/26833/2025 ABLAPL/10380/2025 | STATE OF ODISHA SABYASACHI DAS VS | LALATENDU SAMANTARAY VS | // JALESWAR /385 /2025 () |
| 312 | D-ABLAPL/26621/2025 ABLAPL/10381/2025 | STATE OF ODISHA DIPU @ RAKESH KUMAR PATRA VS | CHEERA RANJAN SATAPATHY VS | // NISCHINTAKOILI /166 /2025 () |
| 313 | D-ABLAPL/26642/2025 ABLAPL/10382/2025 | STATE OF ODISHA JHATUA @ CHANDAN MOHAPATRA VS | SATYAJIT MOHAPATRA (2) VS | // AGARAPADA /133 /2025 () |
| 314 | D-ABLAPL/26651/2025 ABLAPL/10383/2025 | STATE OF ODISHA TUTU @ ASWINI KUMAR SINGH VS | HARIHARA PANIGRAHI VS | // LALBAG /303 /2025 () |
| 315 | D-ABLAPL/26624/2025 ABLAPL/10384/2025 | STATE OF ODISHA PREMANANDA SWAIN VS | DEEPAK KU SAHOO VS | // KENDRAPARA SADAR /399 /2025 () |
| 316 | D-ABLAPL/26686/2025 ABLAPL/10385/2025 | STATE OF ODISHA SATYA RANJAN KAR VS | DEEPAK KU SAHOO VS | // Tantiapal Marine /99 /2025 () |
| 317 | D-ABLAPL/26763/2025 ABLAPL/10386/2025 | STATE OF ODISHA SRIBATSA DHAL VS STATE OF ODISHA | PABITRA KUMAR NAYAK VS | // KHANDAGIRI P.S. /576 /2025 () // |

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| 318 | D-ABLAPL/26631/2025 ABLAPL/10387/2025 | GHASIA KHOSLA VS STATE OF ODISHA | ARIJEET MISHRA VS | JEYPORE MAHILA /129 /2025 () // |
| 319 | D-ABLAPL/26841/2025 ABLAPL/10388/2025 | UMAKANTA SAHU @ UMA CHARAN SAHU VS STATE OF ODISHA | GOPAL KRISHNA NAYAK VS | BADAGADA /77 /2024 () // |
| 320 | D-ABLAPL/24472/2025 ABLAPL/10389/2025 | SRIKANTA TRIPATHY VS STATE OF ODISHA | ANJAN KUMAR BISWAL VS | BARI RAMACHANDRA /311 /2025 () // |
| 321 | D-ABLAPL/26643/2025 ABLAPL/10390/2025 | SRIDHAR SAHU VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /96 /2023 () // |
| 322 | D-ABLAPL/25566/2025 ABLAPL/10391/2025 | SIDHARTH BEHERA VS STATE OF ODISHA | AMITAV TRIPATHY VS | GANIA /87 /2025 () // |
| 323 | D-ABLAPL/26865/2025 ABLAPL/10392/2025 | RAJA @ RAJKUMAR PANDA VS STATE OF ODISHA | LAMBODOR ACHARI VS | BUGUDA /338 /2025 () // |
| 324 | D-ABLAPL/26667/2025 ABLAPL/10393/2025 | HAPPY BEHERA VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | BHARATPUR PS /418 /2025 () // |
| 325 | D-ABLAPL/25867/2025 ABLAPL/10394/2025 | MUKESH MISHRA VS STATE OF ODISHA | SURYAKANTA DASH VS | KESINGA /377 /2025 () // |
| 326 | D-ABLAPL/26668/2025 ABLAPL/10395/2025 | LAXMINARAYAN BEHERA VS STATE OF ODISHA | MAHES DAS VS | BALLIGUDA /250 /2025 () // |
| 327 | D-ABLAPL/25899/2025 ABLAPL/10396/2025 | CHHAU MOHAPATRA @ CHOUDHURY GURU VS STATE OF ODISHA | AJIT KUMAR PANDA VS | JATNI P.S. /307 /2019 () // |
| 328 | D-ABLAPL/26091/2025 ABLAPL/10397/2025 | SK. DILAJAN VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BASTA /289 /2025 () // |
| 329 | D-ABLAPL/26549/2025 | JAYASUMALA PARICHHA | LALATENDU SAMANTARAY | BAIDYANATHPUR /59 /2025 |

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| | ABLAPL/10398/2025 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/26236/2025 ABLAPL/10399/2025 | BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA | KARUNAKAR GAYA VS | INFOCITY PS /275 /2025 () // |
| 331 | D-ABLAPL/26301/2025 ABLAPL/10400/2025 | LINGA @ LINGA PANDA @ LINGU PANDA VS STATE OF ODISHA | LAXMIDHAR MAHAPATRA VS | CAPITAL P.S. /48 /2024 () // |
| 332 | D-ABLAPL/26674/2025 ABLAPL/10401/2025 | PRAVAKAR SAHOO VS STATE OF ODISHA | RAJAT KUMAR PADHI VS | MANGALPUR /72 /2025 () // |
| 333 | D-ABLAPL/21837/2025 ABLAPL/10402/2025 | PRATIMA MOHAPATRA VS STATE OF ODISHA | SANJEEB KUMAR MOHANTY VS | MADHUPATNA /188 /2025 () // |
| 334 | D-ABLAPL/26310/2025 ABLAPL/10403/2025 | RAJU @ RAJ KISHORE MUKHI VS STATE OF ODISHA | SHIB SHANKAR MOHANTY VS | BALIPATNA /392 /2025 () // |
| 335 | D-ABLAPL/26705/2025 ABLAPL/10404/2025 | MAHENDRA MALLIK @ MOHIA JENA @ MALLIK VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | BINJHARPUR /145 /1994 () // |
| 336 | D-ABLAPL/26681/2025 ABLAPL/10405/2025 | PADA @ PADMA CHARAN NAIK VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | JARAPADA /303 /2025 () // |
| 337 | D-ABLAPL/25849/2025 ABLAPL/10406/2025 | PRASANTA HARIJAN VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | PAPADAHANDI /108 /2025 () // |
| 338 | D-ABLAPL/26536/2025 ABLAPL/10407/2025 | SANATA KUMAR MOHANTY VS STATE OF ODISHA | GYANA RANJAN SETHI VS | ASTARANGA /150 /2025 () // |
| 339 | D-ABLAPL/26832/2025 ABLAPL/10408/2025 | SATYA SUNDAR DAS VS STATE OF ODISHA | LALATENDU SAMANTARAY VS | JALESWAR /385 /2025 () // |
| 340 | D-ABLAPL/26640/2025 ABLAPL/10409/2025 | SUDAM PADHIARY @ RANJIT PADHIARY VS | ANITA SAHOO VS | KHANDAPARA /240 /2025 () |

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| 341 | D-ABLAPL/26641/2025 ABLAPL/10410/2025 | STATE OF ODISHA TUSARKANTA BEHERA @ TUSARAKANTA BEHERA VS STATE OF ODISHA | ANITA SAHOO VS | // / /0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000262/2025 |
| 342 | D-ABLAPL/26432/2025 ABLAPL/10411/2025 | JITA @ RITA BHOI VS STATE OF ODISHA | AJIT KUMAR PANDA VS | BANKI /108 /2025 (// |
| 343 | D-ABLAPL/26644/2025 ABLAPL/10412/2025 | JUDHISTIRA RANA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /51 /2024 (// |
| 344 | D-ABLAPL/26494/2025 ABLAPL/10413/2025 | BIJAY KUMAR SAHOO VS STATE OF ODISHA | SAPAN KUMAR LENKA VS | TALABANIA /159 /2025 (// |
| 345 | D-ABLAPL/26538/2025 ABLAPL/10414/2025 | SHIBU SAHANI @ SIBU SAHANI VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | PHULBANI SADAR /209 /2023 (// |
| 346 | D-ABLAPL/26655/2025 ABLAPL/10415/2025 | ROHIT MUNDARY VS STATE OF ODISHA | UMA CHARAN MISHRA VS | LATHIKATA /78 /2025 (// |
| 347 | D-ABLAPL/26483/2025 ABLAPL/10416/2025 | BHIMASEN PARIDA VS STATE OF ODISHA | JAYADEBA BEHERA VS | CHANDAPUR /157 /2025 (// |
| 348 | D-ABLAPL/26542/2025 ABLAPL/10417/2025 | ANANTA KUMAR MOHANTY VS STATE OF ODISHA | GYANA RANJAN SETHI VS | ASTARANGA /150 /2025 (// |
| 349 | D-ABLAPL/26580/2025 ABLAPL/10418/2025 | RAMESH CHANDRA KHATUA VS STATE OF ODISHA | DEEPAK KU SAHOO VS | DERABIS /139 /2025 (// |
| 350 | D-ABLAPL/26690/2025 ABLAPL/10419/2025 | DUMBI PURTTI @ PURTY VS STATE OF ODISHA | RAKESH BEHERA VS | SARAT /40 /2025 (// |
| 351 | D-ABLAPL/26702/2025 ABLAPL/10420/2025 | SAHARUKH SAHA VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | CHANDABALI /239 /2025 (// |

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| 352 | D-ABLAPL/26711/2025 ABLAPL/10421/2025 | SIPU NAYAK VS STATE OF ODISHA | BHARAT BHUSAN ROUTRAY VS | JARAPADA /349 /2025 () // |
| 353 | D-ABLAPL/26709/2025 ABLAPL/10422/2025 | RAHUL KANDOI VS STATE OF ODISHA | SOUMYA JYOTI BISWAL VS | //0 () // |
| 354 | D-ABLAPL/26860/2025 ABLAPL/10423/2025 | RANJAN KUMAR SENDHA VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | KHAIRA /260 /2025 () // |
| 355 | D-ABLAPL/26715/2025 ABLAPL/10424/2025 | PITAMBAR JANI VS STATE OF ODISHA | T. NARAYANA MURTY VS | KORAPUT SADAR /86 /2025 () // |
| 356 | D-ABLAPL/26517/2025 ABLAPL/10425/2025 | PRAKASH CHANDRA SAHOO VS STATE OF ODISHA | BHAKTA BHUSHAN BARIK VS | DHAULI PS /184 /2025 () // |
| 357 | D-ABLAPL/26561/2025 ABLAPL/10426/2025 | ALOKA @ ALOK DAS VS STATE OF ODISHA | PRADIPTA BEURA VS | // J.M.F.C.,TIGIRIA(Cuttack) 2(A)CC/0000031/2025 |
| 358 | D-ABLAPL/25563/2025 ABLAPL/10427/2025 | GYANENDRA PRASAD PANDA @ KANHA PANDA VS STATE OF ODISHA | AMITAV TRIPATHY VS | FATEGARH /66 /2025 () // |
| 359 | D-ABLAPL/26648/2025 ABLAPL/10428/2025 | PURASTAM RANA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | GOCHHAPADA /51 /2024 () // |